HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION Imphal the 16th September, 2023

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that there will be a Division Bench sitting

of Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mr. Justice A. Guneshwar Sharma on 18.09.2023.

By Order etc.

Sd/-

(OJESH MUTUM) REGISTRAR (JUDL) HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/

Imphal, the 16th September, 2023

Copy to:

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- 1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
- 4. The Advocate General, Government of Manipur.
- 5. The Registrar General, High Court of Manipur.
- 6. The Registrar (Admn.)/(Vigilance), High Court of Manipur.
- 7. The Government Advocates, Government of Manipur.
- 8. The Deputy Solicitor General of India, High Court of Manipur.
- 9. The President, High Court Bar Association, Manipur.
- 10. The President, AMBA, Manipur.
- 11. All the Joint Registrars, High Court of Manipur.
- 12. All the Deputy Registrars, Language Officer, High Court of Manipur.
- 13. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
- 14. The System Analysts, High Court of Manipur.
 - He is requested to upload the same on official website.
- 15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
- 16. All the Court Masters, High Court of Manipur.
- 17. The Concerned/Guard File.

REGISTRAR (JUDL.) **HIGH COURT OF MANIPUR**